GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3673 ANSWERED ON:26.04.2012 PMGSY ROADS IN RAJASTHAN Kaswan Shri Ram Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount sanctioned by the Government to Rajasthan for construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) for the years 2011-12 and 2012-13;
- (b) whether the State Government has sent any proposal with regard to construction of roads for the development of Churu district in desert region of Rajasthan to the Government;
- (c) if so, the time by which the roads will be constructed and the amount sanctioned, road-wise; and
- (d) whether the Government will pay special attention to the construction of roads in these areas for the welfare of the people and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): During the year, 2011-12 project proposal amounting to Rs. 885.82 crore were sanctioned to Rajasthan for construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY). In the year 2012-13, no project proposals have been sanctioned.
- (b)&(c): Project proposal amounting to Rs. 100.87 lakh for a length of 5.2 km was sanctioned during the year 2011-12 for Churu district of Rajasthan. The rural roads under PMGSY are constructed, maintained and owned by the State Governments. As such, the responsibility of timely completion of these roads lies with the State Governments. The executing agencies of the State Governments are expected to complete the road projects within time period stipulated in the PMGSY programme guidelines.
- (d): The PMGSY programme guidelines envisages connecting all eligible unconnected habitations with a population of 500 persons and above in the plain areas while, in the Desert (as identified in the Desert Development Programme) areas eligibility criteria has been relaxed to 250 persons and above for a unconnected habitation to become eligible for connectivity.